

**Indian Exports**

\*1167. Shri Harish Chandra Mathur: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any study has been made by experts into the causes of falling exports in spite of increased production;

(b) whether it is a fact that home consumption is cutting into our exports; and

(c) what steps Government propose to take to correct the situation?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) The presumption that exports in general are continuing to fall is not correct, although such a trend has been noticed in respect of some commodities. The causes of such decline are under constant review.

(b) Yes, in respect of certain commodities the production of which has not increased adequately.

(c) Steps are taken from time to time to raise production with a view to creating larger export surpluses.

भारतीय राज्य-क्षेत्र में पाकिस्तानियों का प्रवेश

\*११६८. श्री रघुनाथ सिंह क्या प्रश्नकों को यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लगभग दो सौ नौकरों के साथ बहुत बड़ी संख्या में पाकिस्तानी बेरापूजी पुलिस घाने के क्षेत्राधिकार के अन्तर्गत काकोटा कोका गांव के पास बसात नदी में मछलियां पकड़ने के लिये ३ जून, १९५६ को भारतीय राज्य क्षेत्र में घुस घाये थे ; और

(ख) यदि हां, तो उस घटना का व्योरा क्या है ?

वैदिक-कार्य मंत्री के संसद् सचिव (की हकारिका) : (क) और (ख) ३

जून, १९५६ की सुबह, बहुत से पाकिस्तानी राष्ट्रिय जगमग २०० मारों में बैठकर भारतीय जलक्षेत्र में घुस घाये, उनका उद्देश्य सासी और जैतिया पहाड़ी जिले के बेरापूजी पुलिस घाने के अन्तर्गत काकोटा कोका गांव के निकट बसात नदी के भारतीय तट से बटिया (पत्थर) इकट्ठी करना था। भारतीय गश्ती दल को देखने पर वे अपनी नावों में बैठकर नदी की पाकिस्तानी दिशा की ओर भाग गये।

पाकिस्तानी अधिकारियों से अनुरोध किया गया है कि वे इसका ध्यान रखें कि भारतीय इलाके में इस तरह के गैर-कानूनी प्रवेश फिर न ह।

**Compensation to Displaced Limited Concerns**

\*1169. Shri Ajit Singh Sarhadi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the steps taken to rectify the assets of Limited concerns displaced from West Pakistan whose claims have not been verified; and

(b) whether there is any proposal under consideration to pay them any compensation?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Under Section 2(e)(ii) of the Displaced Persons (Compensation and Rehabilitation) Act, 1954 no compensation is payable to Limited Companies. Therefore, their claims were not verified and if verified, no compensation is being paid against them.

(b) No.

**Dandakaranya Scheme**

\*1170. Shri Sanganna: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any organisation has been set up in the Dandakaranya Development Project to look after the Welfare of the tribal people;

(b) if so, whether any complaints have been received by the Organisation from the tribal people; and

(c) if so, the nature of the complaints?

The Minister of Rehabilitation and Minority Affairs (Shri Mohr Chand Khanna): (a) A post of Adviser, Tribal Welfare, was sanctioned but it has not so far been possible to recruit a suitable person. A Special Organisation will be set up after this officer has joined.

(b) and (c). No complaints have been received.

#### Per Capita National Income

\*1171. Shri Panigrahi: Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the decline in the per capita national income in 1957-58 as revealed in the Estimates of National Income; and

(b) if so, whether Government have ascribed any reason for this fall in the per capita national income in 1957-58?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) Yes.

(b) The main reason was the failure of agricultural crops during 1957-58 due to unfavourable weather conditions.

#### Cure for "Root-rot" in Plants

\*1172. Shri P. K. Deo: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any research has been done at the Hindustan Antibiotics Ltd. to cure the root-rot disease in the Chilli and Tobacco plants; and

(b) if so, the results of the research?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Preliminary investigations on anti-fungal antibiotics for preventing root-rots of tobacco and chilly seedlings have shown promising results. Further experiments are in progress.

#### Export of Handloom Cloth

\*1173. Shri Tangamani: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any target has been fixed for the quantity and value of handloom cloth to be exported during the year 1959;

(b) how does it compare with export figures in 1957 and 1958; and

(c) what is the quantity and value exported during the first six months of 1959?

The Minister of Commerce (Shri Kanungo): (a) No target for export of handloom cloth in 1959 has been fixed.

(b) Does not arise.

(c) 12.418 million yards valued at Rs. 210.69 lakhs upto May, 1959. Figures of exports for June 1959, are not yet available.

#### Ancillary and Feeder Industries

\*1174. { Shri Harish Chandra  
Mathur:  
Shri Damani:  
Shri K. N. Pandey:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have finalised any scheme for the growth of ancillary and feeder industries;

(b) if so, what is the nature of the scheme; and

(c) what results have so far been achieved in adjusting relationship between large scale and small scale industries?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) The Scheme envisages approach by various agencies to large scale units